

# **Central Administrative Tribunal Principal Bench**

**OA No.2090/2017**

New Delhi, this the 12<sup>th</sup> day of December, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. Deepak Tempe  
Presently Director-Professor  
Dept of Anaesthesiology  
G.B. Pant Hospital, New Delhi  
Group "A", S/o Late Sh. Keshaorao Tempe  
Aged about 62 years  
R/o House No.5, Type VI, MAMC Campus  
Kotla Road, New Delhi-110002. ....Applicants

(By Advocates: Shri, Pratap Shanker, Ms. A Shivani and Shri Swetank Shantanu)

## Versus

1. Union of India through the Secretary  
Ministry of Health & Family Welfare  
Nirman Bhawan  
New Delhi-110001.
2. Government of NCT of Delhi  
Through Secretary Health  
New Delhi-110001. ...Respondents

(By Advocate: Ms. Radhalakshmi R for Shri Rajeev Sharma)  
**ORDER (ORAL)**

## **Justice Permod Kohli :-**

Learned counsel for the applicant seeks to withdraw this OA with liberty to file a fresh one, if required. Accordingly, this OA is dismissed as withdrawn with liberty as prayed for.

**(K.N. Shrivastava)**  
**Member(A)**

**(Justice Permod Kohli)**  
**Chairman**

/v b/